NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/CAA/99,100/2017

NAME OF THE TRANSFEROR

: KERRY LOGISTICS INDIA PVT LTD

NAME OF THE TRANSFERRE

: KERRY INDEV LOGISTICS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M. KAVITHA SURANA

Practising Company Secretory Authorized Representative

ORDER

Representatives of Official Liquidator present. Counsel for the petitioner

present. Heard and the order reserved.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)